

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)**

O R D E R

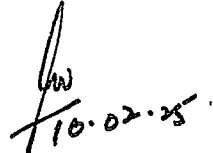
No. 193 of 2025/RG/RC

Dated: 10-02-2025

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, the following Rules for breaking the tie situation in the selection process for Direct category posts, both Gazetted and Non-Gazetted, are hereby adopted and shall form a part of High Court Order No. 579 dated 24.10.2008, with effect from the date of this order:

- i. Where the selection is made on the basis of written test and, if there is a tie, **the candidate older in age** shall be selected/appointed.
- ii. Where only mode of selection is interview and there is tie, **the candidate older in age** shall be selected/appointed.
- iii. Where the mode of selection is written examination as also the viva-voce/interview and there is tie in the aggregate marks of both written and interview, **the candidate having secured higher marks in the written test**, shall have the right to be selected/appointed.
- iv. Where the selection is by way of written and viva-voce/interview and two or more candidates have same marks in both the written examination as well as in the interview, **the candidate having higher marks in the basic educational qualification prescribed for the post**, shall have the right to be selected/appointed.

By Order.



**(Shahzad Azeem)
Registrar General**

No.: 5627-42/RG/RC

Dated: 10.02.2025

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Additional Registrar to Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble Chairman of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
3. Joint Registrar to Hon'ble Mr. Justice Sanjay Dhar, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
4. Additional Registrar to Hon'ble Mr. Javed Iqbal Wani, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
5. Secretary to Hon'ble Mr. Justice M.A. Chowdhary, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
6. Secretary to Hon'ble Mr. Justice Rajesh Sekhri, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
7. Registrar Judicial, High Court Wing, Jammu/Srinagar.
8. Registrar Rules, High Court of J&K and Ladakh, Jammu.
9. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
10. Registrar Administration, High Court Main Wing, Jammu.
11. Registrar Management, High Court Main Wing, Jammu.
12. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court.
13. In-charge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.


16.02.25
Registrar Recruitment